

Date	Office Report	Orders
		<p>4.9.1991</p> <p>Present : None for the applicant.</p> <p>Sh. P.P. Khurana, counsel for the respondents.</p> <p>The learned counsel for the respondents gave a statement at the Bar, after filing the written statement, that the applicant has himself vacated the Quarter No. D-1/52, Rabinder Nagar, New Delhi on 10.6.1991. On the last date also, none appeared for the applicant.</p> <p>2. In view of the above, we find that this application has become infructuous and is, therefore, dismissed.</p> <p><i>R. Venkatesan</i> (R. VENKATESAN) MEMBER (A)</p> <p><i>J. P. Sharma</i> (J.P. SHARMA) MEMBER (J)</p>